Suppl- List 2 Sr. No. 13

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 28/2020

Mohd. Iqbal Bhat and others

...Applicant(s)

Through :- Mr. O. P. Thakur, Advocate

v/s

Union Territory of J&K

...Non-applicant(s)

Through :- Mr. Jamrodh Singh, GA

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

**ORDER** 

KASH

Objections have been filed. Heard learned counsel for the parties. Reserved for orders.

> (PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi